

[SHRIMATI SAVITRY NIGAM: And I also came to know that in spite of representations made many a time sanction for using the coal was not granted so far. Will the Government throw light on this fact?]

SHRI J. S. L. HATHI: Yes, Sir. The hon. Member wrote a letter also to me on this and I have made enquiries. The position is this that there is coal dust lying there with that colliery but the Bokaro Project has its own colliery and the cost of that coal is cheaper than the controlled price of coal dust. Moreover the process of pulverisation includes powdering and crushing. The cost of bringing that coal is also there. So the price at which the coal would be available from that colliery does not make much difference in view of the fact that the coal that is obtained in the Bokaro Thermal Station from its own coal mines would be cheaper than the coal dust at controlled price. So this is being used.

SHRI H. C. MATHUR: Is it not a fact that Bokaro is using a very low grade of coal, viz., Grade II and *no* lower grade of coal than this can be used?

SHRI J. S. L. HATHI: The question relates to this—whether it would be economical to have the coal dust or to take the coal and break it.

SHRI H. C. MATHUR: What is the grade of coal which you are using?

SHRI J. S. L. HATHI: Low grade coal, of course.

#### DEVELOPMENT OF VIJAYAWADA RADIO STATION

\*31. SHRI PRASADARAO: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received any representation regarding the development of Vijayawada Radio Station: and

tEnglish translation.

(b) if so, what action has been taken thereon by Government?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJA-GOPALAN): (a) Yes, Sir.

(b) The existing stations at Hyderabad and Madras, which are being developed under the Five Year Plan, will be able to supplement Vijayawada considerably. Further steps to ensure adequate coverage of the Telugu-speaking areas are under examination.

SHRI PRASADARAO: What is the installed power of Vijayawada Station?

SHRI G. RAJAGOPALAN: It is one kilowatt.

SHRI PRASADARAO: Is it a fact that most of its programmes are relayed from Madras?

SHRI G. RAJAGOPALAN: They are not relayed. Madras also has a Telugu programme.

SHRI PRASADARAO: Is Telugu programme being relayed?

SHRI G. RAJAGOPALAN: Yes, *it* necessity arises.

PROF. G. RANGA: Every day? (No *reply*.)

\*32. [For answer, vide columns 194-198 *infra*.]

\*33. [For answer, vide column 199 > *infra*.]

#### STORES DECLARED SURPLUS BY DEFENCE SERVICES

♦34. SHRI SARDAR'SINGH: Will the Minister, for WORKS, HOUSING AND SUPPLY be pleased to state what is the actual quantity, in tons, of stores declared surplus by the Defence Services during the last three years and what is the quantity disposed of by the Directorate General of Supplies and Disposals during the same period?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): During the period from 1st April 1951 to 31st January 1954, surplus stores of the book value of Rs. 31'26 crores were declared by Defence Services and stores of the book value of Rs. 25-79 crores were disposed of by Directorate General of Supplies and Disposals during that period. It is not possible to indicate the quantities in tons.

SHRI SARDAR SINGH: Can the hon. Minister tell me why it is that all the surplus stores were not disposed of and why were these extra stores left (undisposed of)?

SARDAR SWARAN SINGH: I have given the figures of the declarations right up to January and we are only in February. There is always some lag between actual disposal and declarations.

SHRI SARDAR SINGH: Is it not a fact that because we have the system of high reserve prices, very often delay is caused in disposing of these things? You don't get anybody to pay a particular reserve price which you have fixed and you get lower prices. Then you have to go back and go through various kinds of procedure and red tape. Is it very satisfactory?

SARDAR SWARAN SINGH: Fixation of reserve price is done after very careful examination and consultation with Finance and Defence. It is correct that in certain cases the price which is indicated as a reserve price is not reached at the time of auction or tender but that is inevitable and some sort of yardstick has to be prescribed which might be of use and guidance to the people who have actually to dispose of these at the spot.

SHRI GOVINDA REDDY: May I know if steps have been taken to expedite the disposal of surplus stores?

SARDAR SWARAN SINGH: Yes.

SHRI GOVINDA REDDY: What are they?

SARDAR SWARAN SINGH: We have constituted a committee on which the W. H. S. Ministry as also the Defence Ministry are represented and they go on examining all these things as and when they arise and they see that there are no undue delays. This point is also under examination with the new Stores Purchase Committee and it is hoped that as a result of their recommendations it will be possible to increase the speed of their disposal.

SHRI GOVINDA REDDY: In view of the long delay in the disposals arranged by the Directorate General of Supplies and Disposals, would it not be advisable for the different departments to which the stores belong, to arrange for the disposal?

SARDAR SWARAN SINGH: No, very emphatically no.

SHRI B. M. GUPTE: What is the annual cost of the department of the Directorate General of Supplies and Disposals?

SARDAR SWARAN SINGH: That will be in the budget provision but if the hon. Member wants the figures to be stated here, I would like him to table a regular question on that.

SHRI H. C. MATHUR: What is your experience—whether the appointment of this new committee has resulted in expediting disposals or in further delays?

MR. CHAIRMAN: He asks whether the appointment of this new committee has resulted in expediting disposals or in further delays.

SARDAR SWARAN SINGH: I thought the constitution of these committees with which sometimes hon. Members of these hon. Houses themselves are associated does result in elimination of delays. It is difficult for me to accept the suggestion or the insinuation that the constitution of

this committee in any way delays work.

SHRI H. C. MATHUR: No Member of Parliament is on this committee.

#### DISPOSAL OF SURPLUS VEHICLES

\*35. SHRI SARDAR SINGH: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that over 10,000 unserviceable vehicles were declared surplus to the Directorate General of Supplies and Disposals for disposal during the last two years; if so, what is the number of such vehicles actually disposed of during that period; and

(b) what expenditure was incurred in looking after unserviceable vehicles during the last two years?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) During the last two years, 12,471 unserviceable vehicles were declared to the Directorate General of Supplies and Disposals for disposal and, out of these, 5,064 vehicles were disposed Of during that period.

(b) Government did not incur any expenditure on looking alter the unserviceable vehicles. Security staff already employed in each depot look after such vehicles.

SHRI SARDAR SINGH: What about the storage space? These unserviceable vehicles must have been stored somewhere and they must have taken up a great deal of storage space and Government must have had to incur expenditure on that?

SARDAR SWARAN SINGH: It is there, but most of these are stored in the open space. There is utilisation of open space; to that extent there will be that element, but I don't think that is of any considerable value.

SHRI SARDAR SINGH: Will the hon. Minister give me a definite assurance

that no expenditure has been incurred by the Government on these unserviceable vehicles which have not been disposed of?

SARDAR SWARAN SINGH: thought that a thing does not become definite by saying that it is definite-Whatever I have stated is correct.

SHRI SARDAR SINGH: I am sorry,, but that does not answer my question. Does the hon. Minister say that no-expenditure has been incurred? Is he: definite about that?

SARDAR SWARAN SINGH: I have said that the security staff already employed in each depot will look after such vehicles. Therefore whatever-expenditure is being incurred on the pay and upkeep of these security arrangements—that is the amount that is being spent.

DR. P. C. MITRA: Are those vehicles un-repairable also?

SARDAR SWARAN SINGH: Yes, am afraid, otherwise they would not be declared as such.

SHRI T. R. DEOGIRIKAR: May I know where they are lying?

SARDAR SWARAN SINGH: They are lying all over the country at a number of places.

SHRI T. R. DEOGIRIKAR: How many are lying at Dehu Road near Poona?

SARDAR SWARAN SINGH: I cannot make a guess but if he wants the exact information, he should table a separate question.

#### MINOR PROJECTS IN ANDHRA STATE

\*32. SHRI V. VENKATARAMAN^ (on behalf of SHRI K. SURYA-NARAYANA): Will the Minister for PLANNING be pleased to State:

(a) whether Government have received any representation from the\*